

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 226 of 2016

&

IA NO. 724 OF 2016

Dated: 17th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Adani Transmission (India) Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1
Mr. Sandeep Bhuraria for R.17
Mr. Rajiv Srivastava for R.31
Mr. S. K. Chaturvedi for R.41

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **30.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh